

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**Item No. 112**  
**(IB)-274(PB)/2019**

**IN THE MATTER OF:**

Central Bank of India

Vs.

M/s. R.S Ingot and Billet Pvt. Ltd.

.... Applicant/petitioner

.... Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code,2016**

**Order delivered on 24.04.2019**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner(s):-

Mr. Yash Tandon, Ms. Gunjan Jadwani, Advs.

For the Respondent(s):-

Mr. Ashutosh Gupta, Mr. Gaurav Rana, Mr.  
Abhishek Agarwal, Advs.

**ORDER**

Cost paid. Pleadings are complete.

List for arguments on 03.05.2019.

  
**(M. M. KUMAR)**  
**PRESIDENT**

  
**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**